

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
Court 2**

**TP 136 of 2019 [TP 17-A/2016(CA 117 of 2014) with
TP 17 of 2016(CP 39 of 2011)]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2021**

Name of the Company: Hari Mohan Gupta & ors
V/s
Jagran Publication Pvt Ltd & ors

Section 111 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

ORDER
(through video conferencing)

Ms. Harshita, advocate, appeared on behalf of the Respondent no.2.

Since, there is stay order passed by Hon'ble High Court of Madhya Pradesh, the matter is adjourned.

List the matter on 09.07.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 30th day of April, 2021


MANORAMA KUMARI
MEMBER JUDICIAL